

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2658
ANSWERED ON:07.02.2014
INCREASE IN QUOTA OF NATURAL GAS
Shetkar Shri Suresh Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to increase the quota of natural gas to National Capital Territory of Delhi (NCT);
- (b) if so, the details thereof; and
- (c) its likely impact on the Compressed Natural Gas (CNG) price in NCT of Delhi?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) & (b): Guidelines have been issued on 03.02.2014 to maintain uniformity in supply of domestic gas across all CGD entities for CNG (transport) and PNG (domestic) segments without discrimination amongst CGD entities, subject to operational imperatives.

The average consumption of natural gas in CNG (transport) and PNG (domestic) segment in the first half of 2013-14 was 8.32 MMSCMD. Accordingly, the allocation of domestic gas to GAIL, for supplying to CGD entities for CNG (transport) and PNG (domestic) segment, has been increased to 8.32 MMSCMD. This allocation would be supplied fully and has been placed in no cut category. This would meet the full requirement of all CGD entities for CNG (transport) and PNG (domestic) segment at a level of their consumption in first half of 2013-14.

(c): CGD entities across the nation, including IGL in NCT of Delhi, are in process of revising their CNG prices downwards, in view of the guidelines dated 03.02.2014 issued by the Ministry.